

SUPREME COURT OF INDIA

State of U.P.

Vs.

Jeet S. Bisht

SLP (C) No. 6928 of 1999 with IA No. 6 of 2001

(Dr.A.S.Anand CJI., R.C.Lahoti and Brijesh Kumar JJ.)

08.01.2001

ORDER

The Text below is only a summarized version of the order pronounced

Petitioner highlighted non-functionality of Consumer Forums due to indifference attitude of State. Demanded whether any action had be taken on recommendations mae by Bagla Committee.